

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 5103
TO BE ANSWERED ON 04.04.2022**

KV IN RAJASTHAN

†5103. SHRI HANUMAN BENIWAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether proposals were sought by the Government to start new Kendriya Vidyalayas in Merta, Parbastar, Didwana and Kheenvsar in Nagaur district of Rajasthan;
- (b) if so, the present status of the said proposals; and
- (c) whether the Government proposes to approve the said four Kendriya Vidyalayas keeping in view the geographical location of Nagaur district at the earliest and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (c) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisites for opening of new KVs have to compete with other such proposals under the "Challenge Method" and subject to approval of the competent authority. Proposal for opening of new KV at Merta, District Nagaur has been found fulfilling the mandatory pre-requisites as per norms of Kendriya Vidyalaya Sangathan (KVS). Accordingly, the proposal has been considered by the "Challenge Method" Committee.

Proposals for opening of new KVs at Parbastar, Didwana and Kheenvsar in Nagaur district have been received by KVS. There are some discrepancies / deficiencies in the proposal which have been brought to the notice of district Administration, Nagaur by KVS for necessary rectification.
